GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO. 823
ANSWERED ON 21.07.2022

WIND POWER CAPACITY

823. SHRI CHANDESHWAR PRASAD

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) the present capacity of wind power in the country, State-wise;
(b) whether the Government has worked out total potential of wind power in the country especially in Bihar;
(c) if so, the details thereof; and
(d) the steps taken during the last three years and the current year to boost wind power in the country?

ANSWER

THE MINISTER OF STATE OF NEW & RENEWABLE ENERGY AND CHEMICALS AND FERTILIZERS

(SHRI BHAGWANTH KHUBA)

(a) The cumulative installed capacity of wind power projects in the country is 40788 MW as on 30.06.2022. The State-wise wind power installed capacity is given at **Annexure-I**.

(b)&(c) The wind resource assessment conducted by the National Institute of Wind Energy indicates an estimated wind power potential of 695.5 GW at 120 meter above ground level in the country. The state wise wind power potential, including in the State of Bihar, is given at **Annexure-II.**

(d)The Government has taken several steps to promote renewable energy, including wind energy, in the country. These include:

- permitting Foreign Direct Investment (FDI) up to 100 percent under the automatic route,
- waiver of Inter State Transmission System (ISTS) charges for inter-state sale of solar and wind power for projects to be commissioned by 30th June 2025,
- declaration of trajectory for Renewable Purchase Obligation (RPO) up to the year 2022,
- setting up of Ultra Mega Renewable Energy Parks to provide land and transmission to RE developers on a plug and play basis,
- laying of new transmission lines and creating new sub-station capacity for evacuation of renewable power,
- setting up of Project Development Cell for attracting and facilitating investments,
- Standard Bidding Guidelines for tariff based competitive bidding process for procurement of Power from Grid Connected Solar PV and Wind Projects.
- Government has issued orders that power shall be dispatched against Letter of Credit (LC) or advance payment to ensure timely payment by distribution licensees to RE generators.
- Conducting skill development programmes to create a pool of skilled manpower for implementation, operation and maintenance of RE projects.

In addition to the above, the following steps have been taken specifically for promoting wind energy:

- Concessional custom duty exemption on certain components required for manufacturing of wind electric generators.
- Generation Based Incentive (GBI) is being provided to the wind projects commissioned on or before 31 March 2017.
- Technical support including wind resource assessment and identification of potential sites through the National Institute of Wind Energy, Chennai.

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Annexure I referred to in reply to part (a) of the Lok Sabha Unstarred Question No. 823 for 21.07.2022

Wind Power installed capacity (as on 30th June 2022)

STATE	Cumulative wind power capacity as on 30.06.2022 (MW)
Andhra Pradesh	4096.65
Gujarat	9419.42
Karnataka	5182.15
Kerala	62.5
Madhya Pradesh	2519.89
Maharashtra	5012.83
Rajasthan	4495.82
Tamil Nadu	9866.36
Telangana	128.1
Others	4.3
Total	**40788.02**

Annexure II referred to in reply to part (b) & (c) of the Lok Sabha Unstarred Question No. 823 for 21.07.2022

Statewise wind power potential of the country at 120 meter above ground level

State	Wind potential at 120 m agl
Andaman & Nicobar Islands	1277
Andhra Pradesh	74906
Arunachal Pradesh	274
Assam	246
Bihar	3650
Chandigarh	0
Chhattisgarh	348
Daman, Diu, Dadra	0
Delhi	0
Goa	8
Gujarat	142560
Haryana	419
Himachal Pradesh	151
Jammu & Kashmir	3
Jharkhand	0
Karnataka	124155
Kerala	2311
Lakshadweep	31
Madhya Pradesh	15404
Maharashtra	98213
Manipur	0
Meghalaya	1
Mizoram	0
Nagaland	0
Odisha	8346
Puducherry	382
Punjab	278
Rajasthan	127756
Sikkim	0
Tamil Nadu	68750
Telangana	24835
Tripura	0
Uttar Pradesh	101
Uttarakhand	54
West Bengal	1050
Total in MW	**695509**
Total in GW	**695.5**